

State Vs Shaiju R.
FIR No. 420/2014
PS Paschim Vihar
U/s. 498A/304B/34 IPC

24.06.2020

Present: Ld. Addl. PP for the State.
Sh. Puneet Jaiswal, Ld. Counsel for applicant/accused
Report received from IO/SHO Paschim Vihar
Report be called from Jail Superintendent.
Put up for 29.06.2020.



(VISHAL SINGH)
ASJ-03, WEST
24.06.2020

State Vs Deepu Singh @ Kada
FIR No. 667/2019
PS Nihal Vihar
U/s. 304/341 IPC

24.06.2020

Present: Ld. Addl. PP for the State.
Sh. Deepak Ghai, Ld. Counsel for applicant/accused
Report be called from IO/SHO Nihal Vihar
Report be called from Jail Superintendent.
Put up for 29.06.2020.




(VISHAL SINGH)
ASJ-03, WEST
24.06.2020

CR No.
PS Nihal Vihar
U/s. 397 Crpc
Sandeep V/S Shaloo

24.06.2020


Present: Ld. Addl. PP for the State.
Revisionist Sandeep present.
Sh. Surender Yadav Ld. Counsel for Revisionist.
Put up for 29.06.2020.


(VISHAL SINGH)
ASJ-03, WEST
24.06.2020

CR No.
PS Nihal Vihar
U/s. 397 Crpc
Sandeep V/S Shaloo

24.06.2020

Present: Ld. Addl. PP for the State.
Revisionist Sandeep present.
Sh. Surender Yadav Ld. Counsel for Revisionist.
Put up for 29.06.2020.


(VISHAL SINGH)
ASJ-03, WEST
24.06.2020